

High Court Of Delhi, New Delhi  
Examination (Judicial) Branch

No. E.61 HC PC 60110/2024-

Date September, 2024

From

The Registrar General,  
High Court of Delhi,  
New Delhi.

To

1. All the Principal District & Sessions Judges, Delhi
2. The Principal District & Sessions Judge-cum-Special Judge (PC Act),  
CBI, Rouse Avenue Court Complex, New Delhi.

Sub: Circulation of Advertisement No.02/2024 dated 31.08.2024 for filling up of  
01 vacancy in Grade-I of Tripura Judicial Service by direct recruitment.

Madam,

I am directed to forward herewith a copy of Advertisement received from  
the High Court of Tripura, Agartala for filling up of 01 vacancy in Grade-I of  
Tripura Judicial Service with a request that the same may be displayed at some  
conspicuous place in your office for information of all concerned. It is further  
requested that a copy of Advertisement may also be forwarded to the Secretary  
of the respective Bar Association of your Court for giving it wide  
publicity circulation. It may please be noted that the last date for submission of  
online application is 23.09.2024 upto 04:00 PM.

Yours faithfully,

Dy. Registrar (Exams - Judicial)  
for Registrar General

Encl. As above


**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) DELHI**

No. 35000 - 35004 /Adv./Gaz./2024

Dated, Delhi the 20 SEP. 2024

**Copy forwarded along with its enclosure for information and necessary  
Action to:-**

1. The Officer In-charge, Website Committee, English/Hindi, Tis Hazari Court, Delhi  
with the request to upload the same on the website.
2. The Administrative Officer (Judl.)/Branch in-charge, R&I Branch, Tis Hazari Courts, Delhi,  
with the request to display the same on the Notice Board and conspicuous part of the court  
complex.
3. The Hony. Secretary, Delhi Bar Association, Tis Hazari Court, Delhi for wide  
publicity/circulation.
4. LAYERS Section for uploading on LAYERS.

  
**(Mukesh Kumar Gupta)**  
Officer-in-charge, (Judicial Branch, HQs)  
For Principal District & Sessions Judges (HQs)  
Delhi

# HIGH COURT OF TRIPURA AGARTALA

No. 511 (4)-HC/2024/295-4

Dated, Agartala, the 31<sup>st</sup> August, 2024

## Advertisement No.02, 2024

(For recruitment in Grade-I of Tripura Judicial Service)

Online applications are invited from the eligible practising Advocates of reserved category (the notified tribes of Scheduled Castes) who are Indian Citizens and who have attained the age of 25 years but have not attained the age of 48 years as on the last date fixed for receipt of online application and having at least seven years practice in Courts of Civil and Criminal jurisdiction as on the last date fixed for receipt of application for filling up of **01(one) vacancy in Grade-I of Tripura Judicial Service** in accordance with the provisions of the Tripura Judicial Service Rules, 2003 (as amended up to date) in the Revised Pay as Level 1-5 of New Pay Matrix Table 1, 2016 (I) Memorandum No.111/SFCY/LAW/MISC/2019/145-58 and other rules and regulations in force. The pay plus other allowances as admissible under the rules in force.

The post is for reserved category. Number of post advertised is likely to be increased or decreased.

If no suitable candidate is found from the reserved category as aforesaid, the post may be filled up by the candidate other than those of the Scheduled Tribe and Scheduled Caste as per rules.

Therefore, willing eligible members, Advocates of Un-reserved category who are Indian Citizens and who have attained the age of 25 years but have not attained the age of 48 years as on the last date fixed for receipt of application in Courts of Civil and Criminal jurisdiction as on the last date fixed for receipt of online application may also apply for the post.

ST/ SC candidates in other States should apply as general candidate along with appropriate certificate for general candidate.

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## IMPORTANT NOTES

### i) Online Applications:

- a) Candidates have to submit application through Online Application Portal only. The High Court will not entertain any hard copy application. Before submission of online application, the candidates are to read the instructions carefully in the 'How to Apply' segment of the Online Application Portal.
  - b) Online Application Portal will be available on the High Court website (<https://thc.nic.in>) from 02.09.2024 to 23.09.2024 (upto 4 p.m.). To apply the candidates have to click on the 'Recruitment [Online Application]' tab in the Home page of the High Court's website.
  - c) Candidates should avoid submitting multiple applications. However, due to any unavoidable circumstances, if any candidate submits multiple applications then he/she must ensure that the application with latest Registration Number is complete in all respect.
  - d) In case of multiple applications, the application with the latest Registration Number shall only be entertained by the High Court and fee paid against one Registration Number shall not be adjusted against any other Registration Number.
- ii) Candidates who score qualifying marks or more in the Written Examination will be asked for scrutiny of original marks-sheets/ certificates/documents. If the candidate fulfills the criteria of his/her candidature then he/she will be eligible for Viva Voce.
- iii) The candidates already in Government Services shall apply either through proper channel or attach 'No Objection Certificate' from his/her employer.

Submission of online application in the final form	From 02.09.2024 to 23.09.2024 (upto 4:00 p.m.)
Date of Written Examination	Will be notified later on.
Date of downloading of Call Letter	Will be notified later on
Centre, time and duration of the examination	Will be mentioned in the Call Letter.

Digitally signed by JESTHA MANI MURASING  
Date: 2024.08.31 12:32:48 +05'30'

(J. M. Murasing)  
J.C. Registrar General

**HIGH COURT OF TRIPURA  
AGARTALA**

**SYLLABUS OF THE WRITTEN EXAMINATION AND INTERVIEW FOR DIRECT  
RECRUITMENT TO GRADES OF THE TRIPURA JUDICIAL SERVICE**

**WRITTEN EXAMINATION**

1. **PAPER-I** (English) - Candidates shall be required to answer questions on the following lines:-  
 (a) Reading Comprehension - Candidates will be required to read a passage and answer questions on it.  
 (b) Cloze Test - Candidates will be required to fill in the blanks in a passage.  
 (c) Grammar - Candidates will be required to answer questions on grammar.  
 (d) Vocabulary - Candidates will be required to answer questions on vocabulary.  
 (e) Sentence Correction - Candidates will be required to correct the errors in the given sentences.  
 (f) Paragraph Completion - Candidates will be required to complete the paragraph by choosing the most appropriate sentence.  
 (g) Summary Writing - Candidates will be required to write a summary of the given passage.  
 (h) Letter Writing - Candidates will be required to write a letter on a given topic.  
 (i) Essay Writing - Candidates will be required to write an essay on a given topic.
2. **PAPER-II** (Hindi) - Candidates shall be required to answer questions on the following lines:-  
 (a) Reading Comprehension - Candidates will be required to read a passage and answer questions on it.  
 (b) Cloze Test - Candidates will be required to fill in the blanks in a passage.  
 (c) Grammar - Candidates will be required to answer questions on grammar.  
 (d) Vocabulary - Candidates will be required to answer questions on vocabulary.  
 (e) Sentence Correction - Candidates will be required to correct the errors in the given sentences.  
 (f) Paragraph Completion - Candidates will be required to complete the paragraph by choosing the most appropriate sentence.  
 (g) Summary Writing - Candidates will be required to write a summary of the given passage.  
 (h) Letter Writing - Candidates will be required to write a letter on a given topic.  
 (i) Essay Writing - Candidates will be required to write an essay on a given topic.
3. **PAPER-III** (General Knowledge) - Candidates shall be required to answer questions on the following lines:-  
 (a) Current Affairs - Candidates will be required to answer questions on current events and news.  
 (b) History - Candidates will be required to answer questions on Indian and World History.  
 (c) Geography - Candidates will be required to answer questions on Indian and World Geography.  
 (d) Polity - Candidates will be required to answer questions on Indian and World Polity.  
 (e) Economics - Candidates will be required to answer questions on Indian and World Economics.  
 (f) Science and Technology - Candidates will be required to answer questions on Science and Technology.  
 (g) Sports and Culture - Candidates will be required to answer questions on Sports and Culture.

**INTERVIEW**

1. **Interview** - Candidates shall be required to answer questions on the following lines:-  
 (a) Personal Details - Candidates will be required to provide personal details.  
 (b) Education - Candidates will be required to provide details of their education.  
 (c) Work Experience - Candidates will be required to provide details of their work experience.  
 (d) General Knowledge - Candidates will be required to answer questions on general knowledge.  
 (e) Reasoning - Candidates will be required to answer questions on reasoning.  
 (f) Language Proficiency - Candidates will be required to demonstrate their proficiency in English and Hindi.
2. **Language Proficiency Test** - Candidates shall be required to answer questions on the following lines:-  
 (a) Reading Comprehension - Candidates will be required to read a passage and answer questions on it.  
 (b) Cloze Test - Candidates will be required to fill in the blanks in a passage.  
 (c) Grammar - Candidates will be required to answer questions on grammar.  
 (d) Vocabulary - Candidates will be required to answer questions on vocabulary.  
 (e) Sentence Correction - Candidates will be required to correct the errors in the given sentences.  
 (f) Paragraph Completion - Candidates will be required to complete the paragraph by choosing the most appropriate sentence.  
 (g) Summary Writing - Candidates will be required to write a summary of the given passage.  
 (h) Letter Writing - Candidates will be required to write a letter on a given topic.  
 (i) Essay Writing - Candidates will be required to write an essay on a given topic.

The Secretary,  
Public Service Commission, Agartala

(J. M. Munasingh)  
Secretary General

2024  
19/09

**High Court Of Delhi, New Delhi**  
**Examination (Judicial) Branch**

No. F.6/1/JEC/EC-6/OHC/2024

Date September, 2024

From:

The Registrar General,  
High Court of Delhi  
New Delhi

2024

To:

1. All the Principal District & Sessions Judges, Delhi
2. The Principal District & Sessions Judge-cum-Special Judge (PC Act),  
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Dy. Registrar (Exams - Judicial)  
for Registrar General

Encl: As above  
✓ OIC  
(Juel.B)

OIC (Genl. By)  
E

IT cell  
(to upload  
on website)

P D f SJ (HQS)  
12/09/24